

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/96/2016

NAME OF THE PETITIONER(S) : K. Ramakrishnan & 2 Others

NAME OF THE RESPONDENT(S) : Universal Heat Exchangers Ltd & 6 Others

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
(1)	S. Mangaladevi, Ady for KSR & Co Coimbatore	For Respondents	Swamy ✓

(2) A. G. Sathyanarayana
for A. Leamy
D. S. Purnan
For Petitioners ✓
Swamy ✓

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that the offer made by the petitioner for their exit is not acceptable to the respondents. In turn the respondents also sent an email communicating their offer for settling the issue. Counsel for petitioner submitted that the offer sent by the respondents is not agreeable to the parties. Both the counsel stated that the efforts made for the settlement has failed and prayed time for making submissions. Time extended at request. Put up on 16.11.2017 at 10.30 A.M.

Sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

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